

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 854 /Confdl./2017
I-8-2/2002 (Pt. IX)

Bilaspur, dated the 22/05/2017

Copy of letter no. L-16021/5/2017-GP dated 08.05.2017 of the Under Secretary to the Government of India, Ministry of Petroleum and Natural Gas, New Delhi regarding filling up the post of Member (Legal), Petroleum and Natural Gas Regulatory Board (PNGRB) is enclosed herewith for information of the candidates concerned.



(GAUTAM CHOURADIA)
I/C. REGISTRAR GENERAL

Encl: As above

22 5 2017

Ministry of Petroleum & Natural Gas
Government of India
Shastri Bhavan
New Delhi.

APPLICATION FOR SELECTION OF THE POST OF MEMBER(LEGAL) IN
THE PETROLEUM & NATURAL GAS REGULATORY BOARD.

Nominations/Applications are hereby invited for consideration of the Search Committee for selection one post of Member (Legal) in the Petroleum and Natural Gas Regulatory Board (PNGRB).

2. The Member (Legal), PNGRB would be entitled to a monthly consolidated pay package of 4.00 lakh per month (without house and car).
3. For qualification, term of office, conditions of service etc., the PNGRB Act, 2006 and the Rules notified thereunder may be referred. The Acts and the rules notified thereunder are also available on the website at <http://petroleum.nic.in>.
4. Biodata of those who fulfill the qualifications and are not more than 62 years of age as on 1st April, 2017 be sent in the format given in the website (www.petroleum.nic.in):-
5. Last date for receiving applications will be thirty days from the date of publication of this advertisement.
6. The Search Committee reserves the right to consider persons other than those nominated or who have applied.

Address for sending applications:

Shri Ashish Chatterjee
Joint Secretary (GP)
Ministry of Petroleum &
Natural Gas
Room No. 216 A Wing, 2nd Floor,
Shastri Bhavan, New Delhi.